## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1587/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.01.2018

NAME OF THE PARTIES:

MITC Rolling Mills Pvt. Ltd.

V/s.

Man Global Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

24. Vivid Sharma Advisable VIVI operation creditor horoland horoland for ap. Debton.

ORDER CP NO. 1587/ I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 29.1.2018.

Sd/-

Sd/-

V. NALLASENAPATHY

Member (Technical)

**B.S.V. PRAKASH KUMAR** 

Member (Judicial)